

Date	Office Report	Orders
		<u>11-5-1990</u>
		<p>Present: Shri Ashok Aggarwal, counsel for the applicant.</p> <p>At the request of the learned Counsel for the applicant list the case before the court on 22.5.1990 for hearing on admission.</p>
		<p><i>S. K. Rasgotra</i> (I.K. Rasgotra) Member (A)</p> <p><i>T. S. Oberoi</i> (T.S. Oberoi) Member (J)</p> <p>OA- 862/90 22-5-1990.</p> <p>Applicants through Ms. Madhu Bala, counsel.</p> <p>The learned counsel for the applicants seeks to withdraw the application, at this stage, as the matter has yet to be represented by the applicants to the Department.</p> <p>In view of the above, the application is dismissed as withdrawn, with liberty to the applicants to file a fresh application, in due course, in accordance with law.</p> <p><i>S. K. Rasgotra</i> (I.K. Rasgotra) Member (A)</p> <p><i>T. S. Oberoi</i> (T.S. Oberoi) Member (J)</p>